

(3)

Date	Office Report	Orders
		OA 1939/90
	31.7.1991.	
	Present: None.	
		<p>Respondents have not filed their counter-affidavit within the time given to them. Last opportunity is given to them to file counter-affidavit within 4 weeks. Applicant to file rejoinder within 2 weeks thereafter. List for further directions on 15.11.1991.</p> <p>Let a copy of this order be sent to the respondents for their information and compliance. Applicant should also be informed about the date so fixed.</p>
	<p><i>Respondents not filed</i></p> <p><i>Khurana not filed</i></p>	<p><i>Arvind</i></p> <p>(B.N. DHOUNDIYAL) MEMBER (A)</p> <p><i>Arvind</i></p> <p>(P.K. KARTHA) VICE CHAIRMAN (J)</p>
	<u>15.11.1991</u>	OA 1939/90
		<p>None for the applicant.</p> <p>On behalf of the respondents Shri Arun Sharma, proxy for Shri P.P. Khurana, Counsel, is present.</p> <p>No one has appeared on behalf of the applicant on the last four occasions.</p> <p>The Application is dismissed for default and non-prosecution.</p>
	<p><i>Arvind</i></p> <p>(B.N. DHOUNDIYAL) MEMBER (A)</p>	<p><i>Arvind</i></p> <p>(P.K. KARTHA) VICE CHAIRMAN (J)</p>
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